Recommendations made by National Advisory Council for DNT

2117. SHRIMATI T. RATNA BAI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether National Advisory Council has made certain recommendations to benefit the 11 crore people of Denotified Tribes (DNT) to improve their life conditions socially and economically and educationally;
- (b) if so, the details thereof implemented so far, State-wise including Andhra Pradesh; and
- (c) the number of beneficiaries so far under SC/ST sub-plan implementation?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) and (b) The Recommendations of the National Advisory Council (NAC) pertaining to the Denotified Tribes have been received recently and are under consideration of the Ministry.

(c) No disaggregated data in respect of Denotified Tribes is maintained.

Scholarship scheme at national level for handicapped persons

- 2118. DR. JANARDHAN WAGHMARE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government has introduced any scholarship scheme at national level to impart higher and technical education to handicapped persons;
 - (b) if so, the details thereof; and

^{* =} The system of VDA is in vogue.

¹¹ States/UTs have no VDA

(c) the total amount released under the last three years under the scholarship to each State during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) Yes, Sir. The National Handicapped Finance and Development Corporation (NHFDC) is presently implementing the following two Schemes of Ministry of Social Justice and Empowerment for award of scholarship to students with disabilities, including those pursuing Higher and Technical education:-

- (i) Scholarship Scheme for students with disabilities from a fund of the Ministry called the National Fund for People with Disabilities. Under the scheme a total of 500 scholarships are awarded every year.
- (ii) Scholarship Scheme for students with disabilities funded out of Trust Fund for Empowerment of Persons with Disabilities. Under the scheme a total of 1000 scholarships are awarded every year beginning from the academic year 2011-12.
- (c) Statements indicating State-wise details of total amount released under the Scholarship Scheme (National Fund) during the last three financial years and under the Scholarship Scheme (Trust Fund) for the year 2011-12 are given in Statement-I and II respectively.

Statement-I

State-wise details of scholarship given during the last three years under national fund

		2009-10		2010-11		2011-12	
Sl.Ne	o. State/UT	Scholar- ship	- Amount (in Rs.)	Scholar- ship	Amount (in Rs.)	Scholar- ship	Amount (in Rs.)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	30	425657	29	456930	51	752064
2.	Assam	1	17000	4	50445	13	165815
3.	Bihar	24	216408	21	316380	32	373175
4.	Chhattisgarh	0	0	4	43242	5	44530
5.	Delhi	6	70220	8	103985	9	97580

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1	2	3	4	5	6	7	8
6.	Gujarat	10	112260	17	182215	24	227515
7.	Haryana	6	70996	7	76018	7	110420
8.	Himachal Pradesh	1	9450	4	61000	2	24100
9.	Jammu and Kashmir	0	0	3	29650	3	37908
10.	Jharkhand	6	61587	6	74519	10	127520
11.	Karnataka	95	1120506	50	612473	41	618984
12.	Kerala	18	212179	48	509008	49	599280
13.	Madhya Pradesh	24	268662	22	282145	17	216285
14.	Maharashtra	26	338127	27	346138	29	342580
15.	Manipur	1.	6675	4	64500	0	0
16.	Nagaland	1.	6500	1	15700	0	0
17.	Odisha	13	158800	15	215597	14	207329
18.	Puducherry	2	40000	1	20000	2	40000
19.	Punjab	4	80000	3	54000	4	44955
20.	Rajasthan	10	149205	14	173915	12	138005
21.	Tamil Nadu	61	1033031	65	883474	86	1316265
22.	Tripura	0	0	1	20000	0	0
23.	Uttar Pradesh	49	626120	56	906605	62	881760
24.	Uttrakhand	2	30500	3	41025	1	12500
25.	West Bengal	27	228092	57	476811	30	285954
	Total	417	5281975	470	6015775	503	6664524

State-wise details of scholarship given during the year 2011-12 under trust fund

Sl.No.	State	Total Nos. of scholarship Awarded	Total Amount (In Rs.)
1	2	3	4
1.	Andhra Pradesh	135	6995891
2.	Assam	8	472080
3.	Bihar	62	4206472
4.	Chhattisgarh	7	426414
5.	Delhi	29	1601321
6.	Goa	1	49500
7.	Gujarat	17	1021708
8.	Haryana	28	2008406
9.	Himachal Pradesh	2	138950
10.	Jammu and Kashmir	7	475583
11.	Jharkhand	15	1162895
12.	Karnataka	30	1792851
13.	Kerala	79	3695819
14.	Madhya Pradesh	33	2101195
15.	Maharashtra	47	3101559
16.	Manipur	1	31000
17.	Odisha	11	763520
18.	Punjab	9	641424
19.	Rajasthan	25	1449339
20.	Tamil Nadu	78	4632656

Creation of new department of disability affairs

2119. SHRI NAND KUMAR SAI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a new department of disability affairs has been created;
- (b) if so, the details thereof along with the details of the demarcation of responsibility of the new department;
- (c) the details of funds allocated by Government for the newly created department during 2012-13;
- (d) the number of persons with disabilities in the country as on date in the country; and
- (e) the extent to which persons with disabilities will be benefited by setting up of separate department?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) Yes, Sir. A new Department of Disability Affairs has been set up vide Cabinet Secretariat's notification dated 12.05.2012. The Department has been allocated twenty five (25) subjects. A statement indicating the subjects allocated to the Department is given in the Statement (*See* below).

- (c) A total budget of Rs. 548.10 crore (Rs. 500 crore under Plan Head and Rs. 48.10 crore under non-Plan Head) has been provided for the schemes related to disability under the budget of the Ministry of Social Justice and Empowerment, for the financial year 2012-13.
- (d) According to Census 2001, there were 2.19 crore persons with disabilities in the country which constitutes 2.13 percent of the total population.